Title: Need to expedite setting up of LPG bottling plant at Chhapra, Bihar.

SHRI RAJIV PRATAP RUDY (CHHAPRA): Sir, the Ministry of Petroleum has sanctioned an LPG bottling plant to be located at the district headquarters of Chhapra in Saran District of Bihar covering several districts under Saran and Tirhut Commissionaries. In this case, the proposal is in abeyance due to non-acquisition of land by the State Government. The Ministry of Petroleum must purchase/compensate for the land acquired to expedite the establishment of LPG bottling plant.